

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI  
DEPARTMENT OF DRINKING WATER & SANITATION

**LOK SABHA**  
**UNSTARRED QUESTION NO. 822**  
ANSWERED ON 04/12/2025

**HOUSEHOLDS WITH TAP WATER CONNECTIONS UNDER JJM**

†822. SHRI RAJKUMAR ROAT:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the total number of households targeted to be provided tap water connections under the Jal Jeevan Mission (JJM) along with the number of households fully provided tap water connections so far in the country;
- (b) the details of expenditure incurred so far under JJM, year, category and State-wise;
- (c) the percentage of households provided tap water connections under JJM in Banswara–Dungarpur Lok Sabha Constituency;
- (d) the details and the number of households that would remain deprived of water even after completion of all sanctioned projects under JJM, block and category-wise;
- (e) the timeline fixed for providing tap water connections to the households that remain uncovered under JJM; and
- (f) the amount likely to be charged per household under JJM along with the details of the expected monthly bill for each household?

**ANSWER**

MINISTER OF STATE FOR JAL SHAKTI

(SHRI V. SOMANNA)

- (a) Since August 2019, Government of India is implementing Jal Jeevan Mission (JJM) – Har Ghar Jal, in partnership with States/ UTs, to make provision of safe and adequate tap water supply to every rural household of the country. At the start of JJM in August 2019, only 3.23 crore (16.7%) rural households were reported to have tap water connections. So far, as reported by States/ UTs, as on 01.12.2025, around 12.51 crore additional rural households have been provided with tap water connections under JJM. Thus, as on 01.12.2025, out of 19.36 crore rural households in the country, more than 15.75 crore (81.36%) rural households are reported to have tap water connections.
- (b) The details of reported utilization of central and state share under JJM, state-wise, year-wise and category-wise, are available in public domain on JJM Dashboard which can be accessed using the weblink given below:

<https://ejalshakti.gov.in/jjmreport/JJMIndia.aspx>

- (c) The parliamentary constituency-wise details of tap connections provided under JJM are not maintained at the Government of India level. However, the district-wise number of tap water connections provided to rural households under JJM in Banswara and Dungarpur districts of Rajasthan, is as under:

District	No. of rural households	Tap water connection as on 15.08.2019		Tap water connection as on 01.12.2025	
		No.	%	No.	%
Banswara	3,87,971	14,712	3.79	1,40,854	36.31
Dungarpur	3,07,166	11,040	3.59	97,706	31.81

- (d) and (e) To achieve 100 percent coverage through continued implementation of mission with focus on quality of infrastructure and O&M of rural piped water supply schemes for long term sustainability and citizen centric water service delivery, Hon'ble Finance Minister during budget speech 2025 announced extension of JJM until 2028 with enhanced outlay.
- (f) 'Drinking Water' is a state subject, and hence, the responsibility of planning, approval, implementation, operation and maintenance (O&M) of drinking water supply schemes, including those under the JJM, lies with State/UT Governments. The Government of India supports the states by providing technical and financial assistance. All States/UTs have been advised to put a comprehensive Operations and Maintenance (O&M) Policy in place with provisions for handing over of schemes to GPs/VWSCs, empowering them to levy user charges, engaging women SHGs for the collection of user charges, and undertaking O&M, and ensuring sufficient financing of O&M.

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